

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 21(ND)09
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. TNB Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Harshbata	Advocate	Respondents	(Harshbata)
2.	BHARAT BHASKAR	1/	Respondent Co. Director	Bhaskar
3.	SARWAR RAZA	1/	Respondents	Sarwar Raza
4.	TAKRIM AHSAN KHAN	1/	For Applicants	TAKRIM AHSAN KHAN
5.	SHOBHAN MAHANTI	1/		

ORDER

The matter was heard on 13th May, 2016 and was adjourned for today at 2.00 O'clock. None is present on behalf of the petitioner. Since the erstwhile CLB has now been ^{reconstituted} ~~named~~ as NCLT, it would be expedient to issue court notice to the petitioner through counsel.

Contd/-....

Notice be issued to the petitioner by the Respondent dasti.

To come up on 10.08.2016.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R.Varadharajan)
Member (Judicial)